

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO – 2347

ANSWERED ON 16.12.2024

LITHIUM MINING

2347 SHRI DIGVIJAYA SINGH:

Will the Minister of MINES be pleased to state:

- (a) details of State-wise distribution of identified mineral blocks for which Government has issued a Notice Inviting Tender (NIT);
- (b) the current status of the e-auction process for the 20 critical and strategic mineral blocks announced by Government, including the number of blocks successfully auctioned and those pending allocation;
- (c) the details of the entities that have been awarded tenders for these mineral blocks, including the names of the companies, the specific blocks allocated to each; and
- (d) whether Government has taken the measures to ensure that there is minimal social and economic damage?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (c) So far, the Ministry of Mines has issued NITs for 48 critical & strategic mineral blocks in four tranches. Out of these, 24 blocks [4 Mining Lease (ML) and 20 Composite License (CL)] has been successfully auctioned and preferred bidders of the same have been declared. State wise details are given at **Annexure –I**.

(d) As per existing law, before execution of the mining lease, every mine is required to obtain the requisite statutory clearances from various departments of the Central Government and respective State Governments.

Ministry of Mines has implemented Sustainable Mining by making provisions under Chapter-V of the Mineral Conservation and Development Rules (MCDR), 2017. Provisions have been incorporated in the rules for precaution against air pollution, prevention of discharge of toxic liquid, precaution against noise, control of surface subsidence etc.

Rule 35 of MCDR, 2017 provides for star rating of the mining leases based on the sustainable mining practices adopted by the miners. Further, as per Rule 35 (4) of MCDR, 2017, every holder of a mining lease shall achieve at least three-star rating within a period of four years from the date of commencement of mining operations and thereafter maintain the same on year-on-year basis.

Section 9(B) of the MMDR Act provides for the establishment of District Mineral Fund (DMF) as a non-profit body with contributions from lease holders, with the objective to work for the interest and benefit of persons, and areas affected by mining related operations. The DMFs take up development and welfare schemes in mining affected areas.

Annexure- I

No.	State	Name of the Block	ML/ CL	Name of Preferred Bidder
1.	Andhra Pradesh	Balepalyam Tungsten and Associated Mineral Block	CL	Hindustan Zinc Limited
2.	Arunachal Pradesh	Depo Vanadium and Graphite Block	CL	Vedanta Limited
3.	Arunachal Pradesh	Endolin-Isholin Graphite Block	CL	Mamco Mining Private Limited
4.	Arunachal Pradesh	Lodoso East REE and Associated Minerals Block	CL	--
5.	Arunachal Pradesh	Phop Graphite and Vanadium Block	CL	Oil India Ltd
6.	Arunachal Pradesh	Radhpu Graphite and Vanadium Block	CL	Orissa Metaliks Private Limited
7.	Bihar	Chutia-Nauhatta Glauconite Block	CL	Rungta Sons Private Limited
8.	Bihar	Genjana Nickel, Chromium and PGE Block	CL	Vedanta Limited
9.	Bihar	Pipradih-Bhurwa Glauconite Block	CL	Rungta Sons Private Limited
10.	Chhattisgarh	Bhalukona Glauconite Block	CL	--
11.	Chhattisgarh	Chiknipani Tungsten Block	CL	--
12.	Chhattisgarh	Katghora Lithium and REE Block	CL	Maiki South Mining Private Limited
13.	Chhattisgarh	Kelenda Glauconite Block	CL	--
14.	Chhattisgarh	Raipura Phosphorite and Limestone Block	CL	--
15.	Chhattisgarh	Semhardih Phosphorite and Limestone Block	CL	--

16.	Gujarat	Kundol Nickel and Chromium Block	CL	--
17.	Jharkhand	Muskaniya-Gareriatala-Barwari Potash Block	CL	--
18.	Jharkhand	Ponchi Graphite Block	ML	Satguru Mining Private Limited
19.	Karnataka	Dombarahalli Phosphate and REE Block	CL	--
20.	Karnataka	Gollarahatti-Mallenahalli Nickel, Chromium and PGE Block	CL	Vedanta Limited
21.	Karnataka	Holalkere - Doddaghatta Ni and PGE Block	CL	--
22.	Karnataka	Sanyasikoppa Cobalt, Manganese and Iron Block	CL	Vedanta Limited
23.	Madhya Pradesh	Bahera- Goriara Graphite and Basemetal Block	CL	Vinmir Resources Pvt Ltd
24.	Madhya Pradesh	Golighat Graphite and Vanadium Block	ML	Shanti GD Ispat and Power Pvt Ltd.
25.	Madhya Pradesh	Khattali Chhoti Graphite Block	CL	Coal India Limited
26.	Maharashtra	Kankauli PGE, Nickel, Chromium and Associated Mineral Block	CL	--
27.	Maharashtra	Vadakhhol-Asoli Ni, Cr, Co and Associated Mineral Block	CL	Assam Mineral Development Corporation Limited
28.	Odisha	Akharkata Graphite Block	CL	Kundan Gold Mines Private Limited
29.	Odisha	Babja Graphite and Manganese Block	ML	Agrasen Sponge Private Limited

30.	Odisha	Biarpalli Graphite and Manganese Block	ML	Agrasen Sponge Private Limited
31.	Odisha	Dudhiasol East Nickel and Copper Block	ML	--
32.	Rajasthan	Bharusari Potash and Halite Block	CL	--
33.	Rajasthan	Lakhasar Potash and Halite Block	CL	--
34.	Rajasthan	Jhandawali - Satipura Amalgamated Potash and Halite Block	CL	--
35.	Rajasthan	Jorkian-Satipura-Khunja Amalgamated Potash and Halite Block	CL	--
36.	Tamil Nadu	Iluppakudi Graphite Block	CL	Dalmia Bharat Refractories Limited
37.	Tamil Nadu	Kurunjakulam Graphite Block	CL	--
38.	Tamil Nadu	Mannadipatti Central Molybdenum Block	CL	--
39.	Tamil Nadu	Marudipatti (Central) Molybdenum Block	ML	--
40.	Tamil Nadu	Nayakkarpatti Tungsten Block	CL	Hindustan Zinc Limited
41.	Tamil Nadu	Nochchipatti Molybdenum Block	CL	--
42.	Tamil Nadu	Velampatti North A&B Molybdenum Block	CL	--
43.	Tamil Nadu	Vellakkal Central (Segment-A) Molybdenum Block	CL	--
44.	Uttar Pradesh	Barwar Phosphorite Block	CL	Mamco Mining Private Limited
45.	Uttar Pradesh	Kurchha Glauconite Block	CL	Shobha Minerals
46.	Uttar Pradesh	Nawatola-Laband REE Block	CL	--

47.	Uttar Pradesh	Pahadi Kalan-Gora Kalan Phosphorite Block	CL	Sagar Stone Industries
48.	UT: Jammu and Kashmir	Salal-Haimna Lithium, Titanium and Bauxite (Aluminous Laterite) Block	CL	--